

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.778  
TO BE ANSWERED ON 21.07.2016**

**POWER PLANT IN BANGLADESH**

**778. DR. KIRIT SOMAIYA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether Government is considering to build a Thermal Power Plant in Bangladesh;**
- (b) if so, the details thereof;**
- (c) whether any contract in this regard has been signed by Indian side with Bangladesh Authority;**
- (d) if so, the details thereof along with the funding pattern; and**
- (e) the benefits likely to be accrued to the country through setting up of this plant in Bangladesh?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (e) : NTPC, a Central Public Sector Company and Bangladesh Power Development Board (BPDB) have signed a Joint Venture Agreement on 29.01.2012 for promoting a joint venture company namely Bangladesh-India Friendship Power Company (Pvt.) Limited (BIFPCL), with equal (50:50) equity participation to develop coal based power project(s) in Bangladesh. BIFPCL has awarded EPC (Turnkey) Package for 2x660 MW Rampal (Khulna) project to BHEL on 31.01.2016. The estimated cost of the project is approximately US\$ 1680.2 million and the funding pattern envisaged for the project is 70% debt and 30% equity. NTPC will get dividends from BIFPCL from the profit generated by it. It will also strengthen the regional power co-operation in the South-East Asia.**

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